

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/5472/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the th 20 June, 2023.

Sub:- **Casual leave and Station leave permission.**

Ref:- Your letter No. MACT (B) 3049 Dated the 16th June, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.06.2023, alongwith station leave permission from the evening of 17.06.2023 till the morning of 20.06.2023**, has been granted. The District & Sessions Judge, Barpeta and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. **HC.VII-87/1998/5473-5474/A**, dated , 20-06-2023
Copy to:

1. The District & Sessions Judge, Barpeta.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)